

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :06-02-2024

Date : 06.02.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	11178/ 2024	06.02.2 024	RVWPET - 489/20 23	K N SAHOO	C.O.		Order Dtd. 2024-02-05	CIVIL REVIS ION	(Se at No- 1)
2	11179/ 2024	06.02.2 024	RVWPET - 457/20 23	NILAMAD AV SAHOO	C.O.		Order Dtd. 2024-02-05		(Se at No- 1)
3	11180/ 2024	06.02.2 024	CONTC- 430/20 24	M/S.BIS WAJIT SAHOO	C.O.		Order Dtd. 2024-02-05		(Se at No- 1)
4	11181/ 2024	06.02.2 024	CONTC- 406/20 24	M/S.BIS HNU CHARAN SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31		(Se at No- 1)
5	11183/ 2024	06.02.2 024	WP (C) - 4232/2 022	S P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-02-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
6	11185/ 2024	06.02.2 024	CONTC- 129/20 24	P.K. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-02-05		(Se at No- 119)
7	11188/ 2024	06.02.2 024	CONTC- 422/20 24	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31		(Se at No- 119)
8	11190/ 2024	06.02.2 024	WP (C) -	S.S.BIS	C.O.	CHIEF	Order Dtd. 2024-02-05	WRIT	(Se

	2024	024	2211/2024	WAL		JUSTICE'S COURT		BRANCH (DIVISION BENCH -3)	at No-119)
9	11191/2024	06.02.2024	WP (C) - 2196/2024	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
10	11193/2024	06.02.2024	WP (C) - 1579/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
11	11196/2024	06.02.2024	RPFAM-5/2024	JANMAJAYA PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	FIRST APPEAL	(Seat No-4)
12	11199/2024	06.02.2024	WP (C) - 2210/2024	MANOJ KUMAR PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
13	11200/2024	06.02.2024	CMP-719/2022	S S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-6	(Seat No-26)
14	11201/2024	06.02.2024	WP (C) - 6373/2022	B.R. SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
15	11202/2024	06.02.2024	CMP-719/2022	RABI NARAYAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02	WRIT BRANCH-6	(Seat No-26)
16	11203/2024	06.02.2024	WP (C) - 2137/2024	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)

17	11205/ 2024	06.02.2 024	WP (C) - 2502/2 024	P.K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
18	11206/ 2024	06.02.2 024	CMP- 1566/2 023	A K ROUL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-02	WRIT BRANC H-4	(Se at No- 19)
19	11207/ 2024	06.02.2 024	WP (C) - 40342/ 2021	D. SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
20	11213/ 2024	06.02.2 024	BLAPL- 512/20 24	GYANA RANJAN DHAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 2)
21	11214/ 2024	06.02.2 024	BLAPL- 421/20 24	D SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-01	BAIL- 2	(Se at No- 10)
22	11215/ 2024	06.02.2 024	BLAPL- 421/20 24	CR KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-01	BAIL- 2	(Se at No- 10)
23	11216/ 2024	06.02.2 024	BLAPL- 50/202 4	SK SINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-01	BAIL- 1	(Se at No- 1)
24	11217/ 2024	06.02.2 024	BLAPL- 446/20 24	MK PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-01		(Se at No- 1)
25	11218/ 2024	06.02.2 024	BLAPL- 492/20 24	KC PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-05		(Se at No- 1)
26	11220/ 2024	06.02.2 024	BLAPL- 11631/ 2023	PARSURA M PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	BAIL- 2	(Se at No- 12)
27	11222/ 2024	06.02.2 024	BLAPL- 13498/ 2023	JADUNAT H PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-30	BAIL- 2	(Se at No- 8)
28	11224/ 2024	06.02.2 024	BLAPL- 13352/ 2023	BHOJARA J SETH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-31	BAIL- 1	(Se at No- 1)

			2023			CE'S COURT			No-3)
29	11225/2024	06.02.2024	BLAPL-10992/2023	PARSURA M PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	BAIL-1	(Se at No-3)
30	11233/2024	06.02.2024	BLAPL-14227/2023	RAKESH SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-31	BAIL-2	(Se at No-11)
31	11235/2024	06.02.2024	WP (C) - 2299/2024	D. GOCHAYAT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05		(Se at No-11)
32	11236/2024	06.02.2024	CONTC-491/2024	BISHNU CHARAN PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-02		(Se at No-11)
33	11237/2024	06.02.2024	WP (C) - 2313/2024	ANIMA KUMARI DEI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
34	11238/2024	06.02.2024	WP (C) - 2383/2024	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
35	11239/2024	06.02.2024	CONTC-3003/2023	G K ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	CONTE MPT	(Se at No-5)
36	11240/2024	06.02.2024	CONTC-8882/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	CONTE MPT	(Se at No-3)
37	11241/2024	06.02.2024	WP (C) - 6864/2022	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Se at No-47)
38	11242/2024	06.02.2024	WP (C) - 2221/2024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-16)
39	11243/2024	06.02.2024	CONTC-230/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No-16)
40	11244/2024	06.02.2024	WP (C) - 2351/2024	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-48)
41	11245/	06.02.2024	CONTC-	M R	C.O.	COURT	Order Dtd. 2024-02-02		(Se

	2024	024	231/2024	SAHOO		NO. 2 OLD			at No- 48)
42	11246/ 2024	06.02.2 024	WP (C) - 2337/2 024	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
43	11247/ 2024	06.02.2 024	WP (C) - 2252/2 024	S. MOHANTY	C.O.	COURT NO. 2 OLD		WRIT BRANC H-6	(Se at No- 16)
44	11248/ 2024	06.02.2 024	WP (C) - 2206/2 024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-6	(Se at No- 16)
45	11249/ 2024	06.02.2 024	CONTC- 428/20 24	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No- 16)
46	11250/ 2024	06.02.2 024	WP (C) - 2212/2 024	N.CH. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-6	(Se at No- 16)
47	11251/ 2024	06.02.2 024	CONTC- 360/20 24	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No- 16)
48	11252/ 2024	06.02.2 024	WP (C) - 2215/2 024	N.CH. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-6	(Se at No- 16)
49	11253/ 2024	06.02.2 024	CONTC- 353/20 24	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No- 16)
50	11254/ 2024	06.02.2 024	WP (C) - 2217/2 024	N.CH. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-6	(Se at No- 16)
51	11255/ 2024	06.02.2 024	BLAPL- 124/20 24	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No- 16)
52	11256/ 2024	06.02.2 024	CONTC- 356/20 24	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No- 16)
53	11257/ 2024	06.02.2 024	BLAPL- 285/20 24	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No- 16)

54	11258/ 2024	06.02.2 024	CONTC- 6506/2 023	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	CONTE MPT	(Se at No- 6)
55	11259/ 2024	06.02.2 024	CONTC- 9086/2 023	G.S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	CONTE MPT	(Se at No- 5)
56	11260/ 2024	06.02.2 024	BLAPL- 321/20 24	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No- 5)
57	11261/ 2024	06.02.2 024	WP (C) - 2222/2 024	S. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-6	(Se at No- 16)
58	11262/ 2024	06.02.2 024	WP (C) - 2113/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(Se at No- 32)
59	11263/ 2024	06.02.2 024	BLAPL- 545/20 24	BN MOHAPAT RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No- 32)
60	11264/ 2024	06.02.2 024	CONTC- 357/20 24	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No- 32)
61	11265/ 2024	06.02.2 024	CONTC- 361/20 24	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No- 32)
62	11266/ 2024	06.02.2 024	WP (C) - 1830/2 024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No- 2)
63	11267/ 2024	06.02.2 024	WP (C) - 2178/2 024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-5	(Se at No- 32)
64	11268/ 2024	06.02.2 024	BLAPL- 201/20 24	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No- 32)
65	11269/ 2024	06.02.2 024	WP (C) - 2040/2 024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-3	(Se at No- 12)
66	11270/ 2024	06.02.2 024	CONTC- 362/20 24	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Se at No-

									12)
67	11271/2024	06.02.2024	WP (C) - 2092/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-12)
68	11272/2024	06.02.2024	BLAPL-203/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-2	(Seat No-8)
69	11273/2024	06.02.2024	CONTC-363/2024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Seat No-8)
70	11274/2024	06.02.2024	WP (C) - 2230/2024	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-16)
71	11275/2024	06.02.2024	BLAPL-290/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Seat No-16)
72	11276/2024	06.02.2024	WP (C) - 2080/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-12)
73	11277/2024	06.02.2024	BLAPL-260/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-1	(Seat No-1)
74	11278/2024	06.02.2024	WP (C) - 2164/2024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
75	11279/2024	06.02.2024	WP (C) - 1828/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-1	(Seat No-2)
76	11280/2024	06.02.2024	CONTC-374/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02		(Seat No-2)
77	11281/2024	06.02.2024	WP (C) - 40551/2023	DR. PURU SOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANCH-8	(Seat No-40)
78	11282/2024	06.02.2024	BLAPL-265/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Seat No-40)
79	11283/2024	06.02.2024	WP (C) - 40551/	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-02	WRIT BRANCH	(Seat

			2023			OLD		H-8	No-40)
80	11284/2024	06.02.2024	CONTC-9031/2023	M/S NIRMAL KU. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	CONTE MPT	(Se at No-5)
81	11285/2024	06.02.2024	WP (C) - 2107/2024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-5	(Se at No-32)
82	11286/2024	06.02.2024	BLAPL-297/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-1	(Se at No-3)
83	11287/2024	06.02.2024	WP (C) - 2031/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H (DIVISION BENCH -3)	(Se at No-117)
84	11288/2024	06.02.2024	WP (C) - 2025/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-3	(Se at No-12)
85	11289/2024	06.02.2024	BLAPL-254/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-12)
86	11290/2024	06.02.2024	WP (C) - 1949/2024	S.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-2	(Se at No-6)
87	11291/2024	06.02.2024	WP (C) - 41962/2023	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-7	(Se at No-15)
88	11292/2024	06.02.2024	WP (C) - 41962/2023	B.K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-7	(Se at No-15)
89	11293/2024	06.02.2024	WP (C) - 20109/2023	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Se at No-18)
90	11294/2024	06.02.2024	BLAPL-522/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Se at No-18)
91	11295/2024	06.02.2024	WP (C) - 148/20	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC	(Se at

			24			OLD		H-8	No-56)
92	11296/2024	06.02.2024	BLAPL-519/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-56)
93	11298/2024	06.02.2024	ABLAPL - 558/2024	B S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-56)
94	11300/2024	06.02.2024	ABLAPL - 96/2024	ABINASH SUNDARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-56)
95	11303/2024	06.02.2024	ABLAPL - 80/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-56)
96	11305/2024	06.02.2024	ABLAPL - 48/2024	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-56)
97	11307/2024	06.02.2024	ABLAPL - 326/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	BAIL-2	(Se at No-11)
98	11309/2024	06.02.2024	ABLAPL - 142/2024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-11)
99	11310/2024	06.02.2024	ABLAPL - 131/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-11)
100	11311/2024	06.02.2024	CRLMP-113/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-4	(Se at No-17)
101	11312/2024	06.02.2024	ABLAPL - 424/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-17)
102	11313/2024	06.02.2024	ABLAPL - 424/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-17)
103	11314/2024	06.02.2024	ABLAPL - 392/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01		(Se at No-17)
104	11315/2024	06.02.2024	MATA-	AJAYA	C.O.	COURT	Order Dtd. 2024-02-05	FIRST	(Se at No-17)

4	2024	024	98/2022	KUMAR PRADHAN		NO. 2 OLD		APPEAL	at No-5)
105	11316/2024	06.02.2024	MATA-98/2022	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	FIRST APPEAL	(Se at No-5)
106	11317/2024	06.02.2024	MATA-103/2023	N.R. PANDA	C.O.	COURT NO. 2 OLD		FIRST APPEAL	(Se at No-4)
107	11319/2024	06.02.2024	MATA-199/2022	PRANAMITA BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	FIRST APPEAL	(Se at No-1)
108	11320/2024	06.02.2024	MATA-236/2022	B. BEHERA	C.O.	COURT NO. 2 OLD		FIRST APPEAL	(Se at No-2)
109	11321/2024	06.02.2024	MATA-199/2022	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	FIRST APPEAL	(Se at No-1)
110	11322/2024	06.02.2024	BLAPL-368/2024	SR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30		(Se at No-1)
111	11323/2024	06.02.2024	BLAPL-59/2024	SR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30		(Se at No-1)
112	11324/2024	06.02.2024	BLAPL-325/2024	SR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	BAIL-1	(Se at No-3)
113	11325/2024	06.02.2024	BLAPL-249/2024	SR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30		(Se at No-3)
114	11326/2024	06.02.2024	BLAPL-231/2024	SR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30		(Se at No-3)
115	11327/2024	06.02.2024	CRLA-730/2023	G. JAYSHING	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Se at No-9)
116	11328/2024	06.02.2024	WPCRL-7/2024	M.K. PANI	C.O.	COURT NO. 5	Order Dtd. 2024-02-19	WRIT BRANCH (DIVI)	(Se at No-101)

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117	11329/2024	06.02.2024	CRLA-995/2023	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Serial No-9)
118	11330/2024	06.02.2024	ABLAPL-680/2024	S.C. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	BAIL-1	(Serial No-4)
119	11331/2024	06.02.2024	WP (C) - 38718/2023	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-02-01	WRIT BRANCH-4	(Serial No-38)
120	11332/2024	06.02.2024	CRLA-623/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	CRIMINAL APPEAL	(Serial No-9)
121	11333/2024	06.02.2024	CRLA-69/2024	R.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-10)
122	11334/2024	06.02.2024	CRLA-72/2024	R.K. MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-18	CRIMINAL APPEAL	(Serial No-10)
123	11335/2024	06.02.2024	CRLA-75/2024	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-10)
124	11336/2024	06.02.2024	CRLA-685/2021	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	CRIMINAL APPEAL	(Serial No-5)
125	11337/2024	06.02.2024	CRLA-1253/2023	J. PARDHAN	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Serial No-9)
126	11338/2024	06.02.2024	CRLA-1233/2023	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Serial No-9)
127	11339/2024	06.02.2024	WP (C) - 2183/2024	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	WRIT BRANCH-5	(Serial No-32)
128	11340/2024	06.02.2024	WP (C) - 7601/2015	T. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	WRIT BRANCH-1	(Serial No-30)

129	11341/2024	06.02.2024	WP (C) - 7601/2015	S. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	WRIT BRANCH-1	(Serial No-30)
130	11342/2024	06.02.2024	WP (C) - 15223/2018	K.C. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	WRIT BRANCH-8	(Serial No-40)
131	11343/2024	06.02.2024	WP (C) - 17243/2017	S.C. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	WRIT BRANCH-6	(Serial No-36)
132	11344/2024	06.02.2024	WP (C) - 3227/2008	M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-02-02	WRIT BRANCH-6	(Serial No-25)
133	11345/2024	06.02.2024	WP (C) - 2167/2024	D.K. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-02-22	WRIT BRANCH-5	(Serial No-32)
134	11346/2024	06.02.2024	CRLREV - 111/2023	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	CRIMINAL REVISION	(Serial No-3)
135	11347/2024	06.02.2024	CRLREV - 111/2023	S. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	CRIMINAL REVISION	(Serial No-3)
136	11348/2024	06.02.2024	CRLREV - 435/2022	LINGARAJ DASH	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	CRIMINAL REVISION	(Serial No-4)
137	11349/2024	06.02.2024	CRLREV - 129/2022	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-15	CRIMINAL REVISION	(Serial No-1)
138	11350/2024	06.02.2024	MACA-621/2023	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Serial No-6)
139	11351/2024	06.02.2024	MACA-621/2023	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Serial No-6)
140	11352/2024	06.02.2024	MACA-254/2023	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Serial No-6)
141	11353/2024	06.02.2024	MACA-254/2023	M.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	MISC. APPEAL	(Serial No-)

								SEC.	6)
14 2	11354/ 2024	06.02.2 024	WP (C) - 1936/2 024	R.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	WRIT BRANC H-2	(Se at No- 6)
14 3	11355/ 2024	06.02.2 024	CRLMC- 2257/2 023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	CRIMI NAL MISC	(Se at No- 3)
14 4	11356/ 2024	06.02.2 024	WP (C) - 2093/2 024	P.CH. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANC H-3	(Se at No- 12)
14 5	11357/ 2024	06.02.2 024	WP (C) - 2069/2 024	K.R. JENA	C.O.	COURT NO. 11		WRIT BRANC H-3	(Se at No- 12)
14 6	11358/ 2024	06.02.2 024	WP (C) - 1729/2 024	T.K. MANDAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANC H-8	(Se at No- 39)
14 7	11359/ 2024	06.02.2 024	WP (C) - 2265/2 024	D. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANC H-6	(Se at No- 16)
14 8	11360/ 2024	06.02.2 024	CRLMC- 4920/2 023	A DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	CRIMI NAL MISC	(Se at No- 1)
14 9	11361/ 2024	06.02.2 024	WP (C) - 2132/2 024	M.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-02-02	WRIT BRANC H-5	(Se at No- 32)
15 0	11362/ 2024	06.02.2 024	CRLMC- 4129/2 023	H.S.PAI KARAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMI NAL MISC	(Se at No- 7)
15 1	11363/ 2024	06.02.2 024	WP (C) - 2114/2 024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-02	WRIT BRANC H-5	(Se at No- 32)
15 2	11364/ 2024	06.02.2 024	CRLMC- 3405/2 023	ABINASH SUNDARA Y	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMI NAL MISC	(Se at No- 1)
15 3	11365/ 2024	06.02.2 024	WP (C) - 2349/2 024	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-02	WRIT BRANC H-7	(Se at No- 48)
15 4	11366/ 2024	06.02.2 024	WP (C) - 42287/ 024	B.K. DAS	C.O.	COURT NO.	Order Dtd. 2024-01-17	WRIT BRANC	(Se at

			2023			10		H-2	No-9)
155	11367/2024	06.02.2024	CRLMC-1256/2023	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	CRIMINAL MISC	(Seat No-1)
156	11368/2024	06.02.2024	CRLMC-5467/2023	P.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-29	CRIMINAL MISC	(Seat No-7)
157	11369/2024	06.02.2024	CRLMC-729/2023	M N MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	CRIMINAL MISC	(Seat No-2)
158	11370/2024	06.02.2024	CRLMC-3280/2023	D.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-30	CRIMINAL MISC	(Seat No-6)
159	11371/2024	06.02.2024	CRLMC-3729/2023	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-02	CRIMINAL MISC	(Seat No-4)
160	11372/2024	06.02.2024	CRLMC-58/2024	H.K. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05		(Seat No-4)
161	11373/2024	06.02.2024	CRLMC-193/2024	S.P. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	CRIMINAL MISC	(Seat No-2)
162	11374/2024	06.02.2024	CRLMC-129/2024	G.R. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	CRIMINAL MISC	(Seat No-2)
163	11375/2024	06.02.2024	CRLMC-50/2024	D. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-05		(Seat No-2)
164	11376/2024	06.02.2024	CRLMC-49/2024	D. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-05		(Seat No-2)
165	11377/2024	06.02.2024	CRLMC-11/2024	S. PATTNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-05		(Seat No-2)
166	11378/2024	06.02.2024	CRLMC-5494/2023	S. MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2024-03-15	CRIMINAL MISC	(Seat No-7)
16	11379/	06.02.2	CRLMC-	SANGRAM	C.O.	COURT	Order Dtd. 2024-02-05	CRIMI	(Se

7	2024	024	5477/2023	RATH		NO. 15		NAL MISC	at No-7)
168	11380/2024	06.02.2024	CRLMC-5091/2023	A. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL MISC	(Se at No-2)
169	11381/2024	06.02.2024	CRLREV - 359/2023	B.C. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL REVISION	(Se at No-1)
170	11382/2024	06.02.2024	WP (C) - 22734/2022	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	WRIT BRANCH-3	(Se at No-33)
171	11383/2024	06.02.2024	WP (C) - 22734/2022	B.P. TANGA	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	WRIT BRANCH-3	(Se at No-33)
172	11384/2024	06.02.2024	WP (C) - 22734/2022	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	WRIT BRANCH-3	(Se at No-33)
173	11385/2024	06.02.2024	WPC (OA C) - 3734/2016	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	OA Branch	(Se at No-1)
174	11386/2024	06.02.2024	BLAPL-13305/2023	K.C. PANDA	C.O.	COURT NO. 15		BAIL-1	(Se at No-3)
175	11393/2024	06.02.2024	ABLAPL - 14770/2023	A. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	BAIL-2	(Se at No-11)
176	11394/2024	06.02.2024	ABLAPL - 12728/2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-11-06	BAIL-1	(Se at No-1)
177	11395/2024	06.02.2024	ABLAPL - 10392/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Se at No-1)
178	11396/2024	06.02.2024	ABLAPL - 15112/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Se at No-1)
179	11397/2024	06.02.2024	ABLAPL - 12534/2023	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-12)

180	11398/2024	06.02.2024	BLAPL-13087/2023	MADAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-11)
181	11399/2024	06.02.2024	ABLAPL - 15529/2023	PRADIPT A KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-8)
182	11400/2024	06.02.2024	BLAPL-12586/2022	R. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-01-18	BAIL-1	(Se at No-1)
183	11401/2024	06.02.2024	ABLAPL - 13375/2023	P. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-10)
184	11402/2024	06.02.2024	ABLAPL - 14514/2023	NANDA KISHORE ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-10)
185	11403/2024	06.02.2024	ABLAPL - 14749/2023	P. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-11)
186	11404/2024	06.02.2024	ABLAPL - 13323/2023	S. R. PATTNAI K	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-10)
187	11405/2024	06.02.2024	ABLAPL - 13177/2023	S. K. BHANJAD EO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Se at No-3)
188	11407/2024	06.02.2024	ABLAPL - 720/2024	SK BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Se at No-6)
189	11408/2024	06.02.2024	ABLAPL - 721/2024	S CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-7)
190	11409/2024	06.02.2024	ABLAPL - 723/2024	P BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Se at No-3)
191	11412/2024	06.02.2024	WP (C) - 1656/2024	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Se at No-5)
192	11413/2024	06.02.2024	WP (C) - 1656/2024	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Se at No-5)

									5)
193	11414/2024	06.02.2024	CRLA-1236/2023	B.B.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Seat No-9)
194	11415/2024	06.02.2024	CRLREV - 367/2017	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	CRIMINAL REVISION	(Seat No-4)
195	11416/2024	06.02.2024	ABLAPL - 703/2024	PRATAP KU. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-02		(Seat No-4)
196	11418/2024	06.02.2024	ABLAPL - 699/2024	PRATAP KU. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-01		(Seat No-4)
197	11419/2024	06.02.2024	CRLREV - 47/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	CRIMINAL REVISION	(Seat No-2)
198	11420/2024	06.02.2024	ABLAPL - 738/2024	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL-1	(Seat No-5)
199	11422/2024	06.02.2024	WP (C) - 41157/2023	G. JAYSHING	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-48)
200	11423/2024	06.02.2024	ABLAPL - 739/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Seat No-7)
201	11424/2024	06.02.2024	WP (C) - 41157/2023	G.C. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-48)
202	11426/2024	06.02.2024	ABLAPL - 740/2024	S K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Seat No-48)
203	11427/2024	06.02.2024	WP (C) - 41162/2023	G. JAYSHING	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-48)
204	11428/2024	06.02.2024	ABLAPL - 741/2024	M M NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-48)
205	11429/2024	06.02.2024	WP (C) - 41162/	G.C. SWAIN	C.O.	COURT NO.	Order Dtd. 2024-01-31	WRIT BRANCH	(Seat

			2023			11		H-7	No-48)
206	11432/2024	06.02.2024	ABLAPL - 743/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-48)
207	11433/2024	06.02.2024	ABLAPL - 745/2024	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-2	(Se at No-11)
208	11434/2024	06.02.2024	WP (C) - 41167/2023	G. JAYSHING	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(Se at No-48)
209	11435/2024	06.02.2024	ABLAPL - 746/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Se at No-48)
210	11436/2024	06.02.2024	WP (C) - 41167/2023	G.C. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(Se at No-48)
211	11437/2024	06.02.2024	WP (C) - 41156/2023	G. JAYSHING	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(Se at No-48)
212	11438/2024	06.02.2024	WP (C) - 41156/2023	G.C. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANC H-7	(Se at No-48)
213	11439/2024	06.02.2024	BLAPL-239/2024	A K ROUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-48)
214	11440/2024	06.02.2024	ABLAPL - 716/2024	PRASANT A KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Se at No-5)
215	11441/2024	06.02.2024	CMP-1020/2023	R.B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No-10)
216	11442/2024	06.02.2024	ABLAPL - 714/2024	PRASANT A KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-10)
217	11443/2024	06.02.2024	WP (C) - 2384/2024	B. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No-48)
21	11444/	06.02.2	MATA-	R.P.	C.O.	COURT	Order Dtd. 2024-02-05	FIRST	(Se

8	2024	024	120/2019	DAS		NO. 11		APPEAL	(Se at No-1)
219	11445/2024	06.02.2024	ABLAPL - 566/2024	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Se at No-1)
220	11446/2024	06.02.2024	WP (C) - 1646/2024	ASISH KUMAR RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-5)
221	11447/2024	06.02.2024	WP (C) - 41867/2023	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-24)
222	11448/2024	06.02.2024	WP (C) - 25677/2020	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Se at No-27)
223	11449/2024	06.02.2024	ABLAPL - 375/2024	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Se at No-1)
224	11450/2024	06.02.2024	WP (C) - 25677/2020	A.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH-4	(Se at No-27)
225	11451/2024	06.02.2024	ABLAPL - 185/2024	HARISH CHANDRA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(Se at No-27)
226	11452/2024	06.02.2024	WP (C) - 31899/2020	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH-8	(Se at No-39)
227	11453/2024	06.02.2024	ABLAPL - 149/2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-2	(Se at No-7)
228	11454/2024	06.02.2024	CMP-1294/2023	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-1	(Se at No-49)
229	11455/2024	06.02.2024	RPFAM-4/2024	M.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-15	FIRST APPEAL	(Se at No-4)
230	11456/2024	06.02.2024	CMP-1152/2023	P.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-8	(Se at No-41)

23 1	11457/ 2024	06.02.2 024	WP (C) - 36204/ 2023	P.N. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-05	WRIT BRANC H-8	(Se at No- 41)
23 2	11458/ 2024	06.02.2 024	WP (C) - 2650/2 024	TRILOCH AN BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	WRIT BRANC H-2	(Se at No- 7)
23 3	11459/ 2024	06.02.2 024	ABLAPL - 761/20 24	P K ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Se at No- 7)
23 4	11460/ 2024	06.02.2 024	WP (C) - 2305/2 024	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
23 5	11461/ 2024	06.02.2 024	WP (C) - 1847/2 024	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No- 2)
23 6	11462/ 2024	06.02.2 024	ABLAPL - 761/20 24	MUKESH KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-16		(Se at No- 2)
23 7	11463/ 2024	06.02.2 024	WP (C) - 1847/2 024	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No- 2)
23 8	11464/ 2024	06.02.2 024	ABLAPL - 733/20 24	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 7)
23 9	11465/ 2024	06.02.2 024	ABLAPL - 767/20 24	SNEHASI SH BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No- 7)
24 0	11466/ 2024	06.02.2 024	WP (C) - 2283/2 024	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-6	(Se at No- 16)
24 1	11467/ 2024	06.02.2 024	ABLAPL - 766/20 24	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No- 16)
24 2	11468/ 2024	06.02.2 024	WP (C) - 2505/2 024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No- 3)
24 3	11470/ 2024	06.02.2 024	WP (C) - 2503/2 024	K.C. MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No-

									3)
24 4	11471/ 2024	06.02.2 024	ABLAPL - 717/20 24	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 7)
24 5	11472/ 2024	06.02.2 024	CONTC- 391/20 24	N. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No- 7)
24 6	11473/ 2024	06.02.2 024	WP (C) - 2358/2 024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
24 7	11474/ 2024	06.02.2 024	WP (C) - 2501/2 024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No- 3)
24 8	11475/ 2024	06.02.2 024	WP (C) - 2357/2 024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
24 9	11476/ 2024	06.02.2 024	WP (C) - 2484/2 024	A.T. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-13	WRIT BRANC H-8	(Se at No- 40)
25 0	11477/ 2024	06.02.2 024	WP (C) - 2409/2 024	ABHAYA KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-05	WRIT BRANC H-8	(Se at No- 40)
25 1	11478/ 2024	06.02.2 024	WP (C) - 2393/2 024	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
25 2	11479/ 2024	06.02.2 024	WP (C) - 2393/2 024	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
25 3	11480/ 2024	06.02.2 024	WP (C) - 2363/2 024	S.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
25 4	11481/ 2024	06.02.2 024	ABLAPL - 712/20 24	A K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-12		(Se at No- 48)
25 5	11482/ 2024	06.02.2 024	WP (C) - 2293/2 024	A.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-6	(Se at No- 16)
25 6	11483/ 2024	06.02.2 024	WP (C) - 2359/2	S.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANC	(Se at

			024			OLD		H-7	No-48)
257	11484/2024	06.02.2024	ABLAPL - 710/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Se at No-48)
258	11485/2024	06.02.2024	WP (C) - 2223/2024	J.R. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-16)
259	11486/2024	06.02.2024	ABLAPL - 709/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Se at No-16)
260	11488/2024	06.02.2024	ABLAPL - 708/2024	S K BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Se at No-16)
261	11489/2024	06.02.2024	WP (C) - 2354/2024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
262	11490/2024	06.02.2024	WP (C) - 2369/2024	B.K.DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
263	11491/2024	06.02.2024	ABLAPL - 706/2024	C R KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-48)
264	11492/2024	06.02.2024	WP (C) - 2362/2024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
265	11493/2024	06.02.2024	ABLAPL - 737/2024	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-48)
266	11494/2024	06.02.2024	WP (C) - 2117/2024	T. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Se at No-32)
267	11495/2024	06.02.2024	WP (C) - 2353/2024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
268	11496/2024	06.02.2024	ABLAPL - 736/2024	S R PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-48)
269	11497/	06.02.2024	WP (C) -	R. K.	C.O.	COURT	Order Dtd. 2024-02-05	WRIT	(Se

9	2024	024	2267/2 024	MALLICK		NO. 11		BRANC H-6	at No- 16)
27 0	11498/ 2024	06.02.2 024	WP (C) - 2055/2 024	G. JAYSHIN G	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-3	(Se at No- 12)
27 1	11499/ 2024	06.02.2 024	TRP (C) - 14/202 4	H. K. MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No- 12)
27 2	11500/ 2024	06.02.2 024	WP (C) - 2382/2 024	D.K.SAH U	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
27 3	11501/ 2024	06.02.2 024	ABLAPL - 735/20 24	P K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 7)
27 4	11502/ 2024	06.02.2 024	WP (C) - 1710/2 024	BRAJA KISHOR PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-8	(Se at No- 39)
27 5	11503/ 2024	06.02.2 024	BLAPL- 14382/ 2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 4)
27 6	11504/ 2024	06.02.2 024	ABLAPL - 730/20 24	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Se at No- 4)
27 7	11505/ 2024	06.02.2 024	WP (C) - 1831/2 024	S. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No- 2)
27 8	11506/ 2024	06.02.2 024	WP (C) - 2073/2 024	S. PATTNAI K	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-3	(Se at No- 12)
27 9	11507/ 2024	06.02.2 024	WP (C) - 16653/ 2017	H.K.MOH APATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 10)
28 0	11508/ 2024	06.02.2 024	WP (C) - 1869/2 024	K.R. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-1	(Se at No- 2)
28 1	11509/ 2024	06.02.2 024	BLAPL- 14066/ 2023	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 12)

28	11510/2024	06.02.2024	WP (C) - 2258/2024	S.SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-16)
28	11511/2024	06.02.2024	BLAPL-14065/2023	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Seat No-12)
28	11512/2024	06.02.2024	WP (C) - 20230/2021	S.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-1	(Seat No-31)
28	11513/2024	06.02.2024	WP (C) - 1813/2024	BIPLAB KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No-2)
28	11514/2024	06.02.2024	BLAPL-14419/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Seat No-9)
28	11515/2024	06.02.2024	WP (C) - 2192/2024	K.RATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
28	11516/2024	06.02.2024	CONTC-2835/2022	L.D. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CONTE MPT	(Seat No-2)
28	11517/2024	06.02.2024	BLAPL-14325/2023	L. ACHARI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-1	(Seat No-4)
29	11518/2024	06.02.2024	WP (C) - 22158/2020	P.C.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-1	(Seat No-4)
29	11519/2024	06.02.2024	WP (C) - 26387/2022	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-1	(Seat No-30)
29	11520/2024	06.02.2024	BLAPL-14274/2023	RASHMI RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Seat No-11)
29	11521/2024	06.02.2024	WP (C) - 2188/2024	K.RATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
29	11522/2024	06.02.2024	WP (C) - 39313/2023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-)

									6)
29 5	11523/ 2024	06.02.2 024	WP (C) - 2190/2 024	K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-5	(Se at No- 32)
29 6	11524/ 2024	06.02.2 024	BLAPL- 13356/ 2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 3)
29 7	11525/ 2024	06.02.2 024	WP (C) - 2189/2 024	K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-5	(Se at No- 32)
29 8	11526/ 2024	06.02.2 024	ABLAPL - 728/20 24	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Se at No- 32)
29 9	11527/ 2024	06.02.2 024	WP (C) - 2387/2 024	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
30 0	11528/ 2024	06.02.2 024	WP (C) - 2345/2 024	M.PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
30 1	11529/ 2024	06.02.2 024	ABLAPL - 725/20 24	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 1)
30 2	11530/ 2024	06.02.2 024	CONTC- 261/20 24	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Se at No- 1)
30 3	11531/ 2024	06.02.2 024	ABLAPL - 724/20 24	S CHOUIDH URY	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	BAIL- 2	(Se at No- 11)
30 4	11532/ 2024	06.02.2 024	WP (C) - 2255/2 024	S.SATAP ATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-6	(Se at No- 16)
30 5	11533/ 2024	06.02.2 024	CONTC- 252/20 24	SNEHASI S RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No- 16)
30 6	11534/ 2024	06.02.2 024	CONTC- 7239/2 023	B.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	CONTE MPT	(Se at No- 5)
30 7	11535/ 2024	06.02.2 024	WP (C) - 2261/2	K.BEHER A	C.O.	COURT NO.	Order Dtd. 2024-02-05	WRIT BRANC	(Se at

			024			11		H-6	No-16)
308	11536/2024	06.02.2024	CONTC-458/2024	D.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-16)
309	11537/2024	06.02.2024	ABLAPL - 768/2024	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(Se at No-16)
310	11538/2024	06.02.2024	WP (C) - 2264/2024	K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-16)
311	11539/2024	06.02.2024	WP (C) - 43230/2023	J.C. BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-4	(Se at No-38)
312	11540/2024	06.02.2024	BLAPL-14424/2023	K. C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-9)
313	11541/2024	06.02.2024	WP (C) - 2214/2024	K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-16)
314	11542/2024	06.02.2024	WP (C) - 43229/2023	J.C. BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-4	(Se at No-38)
315	11543/2024	06.02.2024	BLAPL-13484/2023	K. C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-8)
316	11544/2024	06.02.2024	ABLAPL - 765/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-8)
317	11545/2024	06.02.2024	BLAPL-11605/2023	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-12)
318	11546/2024	06.02.2024	WP (C) - 2336/2024	L.RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
319	11547/2024	06.02.2024	WP (C) - 43227/2023	J.C. BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH-4	(Se at No-38)
32	11548/	06.02.2	BLAPL-	K. C.	C.O.	COURT	Order Dtd. 2024-02-05	BAIL-	(Se

0	2024	024	11505/ 2023	PANDA		NO. 11		2	at No- 10)
32 1	11549/ 2024	06.02.2 024	WP (C) - 2187/2 024	K.RATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-5	(Se at No- 32)
32 2	11550/ 2024	06.02.2 024	ABLAPL - 764/20 24	S P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 5)
32 3	11551/ 2024	06.02.2 024	BLAPL- 13414/ 2023	P.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 8)
32 4	11552/ 2024	06.02.2 024	BLAPL- 11343/ 2023	JADUNAT H PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No- 8)
32 5	11553/ 2024	06.02.2 024	BLAPL- 11835/ 2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 11)
32 6	11554/ 2024	06.02.2 024	WP (C) - 1944/2 024	B.K.PAR DHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-2	(Se at No- 6)
32 7	11555/ 2024	06.02.2 024	CRLMP- 421/20 23	N. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANC H-6	(Se at No- 26)
32 8	11556/ 2024	06.02.2 024	ABLAPL - 750/20 24	KARTIK CHANDRA TRIPATH Y	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No- 26)
32 9	11557/ 2024	06.02.2 024	BLAPL- 10900/ 2023	GANESWA R JAYASIN GH	C.O.	COURT NO. 11	Order Dtd. 2023-11-14	BAIL- 2	(Se at No- 10)
33 0	11558/ 2024	06.02.2 024	WP (C) - 1667/2 024	S.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 5)
33 1	11559/ 2024	06.02.2 024	WP (C) - 17492/ 2023	Y. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-06-24	WRIT BRANC H-6	(Se at No- 25)
33 2	11560/ 2024	06.02.2 024	BLAPL- 10908/ 2023	B. R. SENAPAT I	C.O.	COURT NO. 17	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 3)

333	11561/2024	06.02.2024	BLAPL-5786/2023	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 17	Order Dtd. 2024-02-05	BAIL-1	(Se at No-1)
334	11562/2024	06.02.2024	WP (C) - 2271/2024	D.ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-16)
335	11563/2024	06.02.2024	WP (C) - 41757/2023	P.CH. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Se at No-53)
336	11564/2024	06.02.2024	BLAPL-6109/2023	K. C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	BAIL-1	(Se at No-5)
337	11565/2024	06.02.2024	CONTC-457/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05		(Se at No-5)
338	11566/2024	06.02.2024	BLAPL-5957/2023	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	BAIL-1	(Se at No-6)
339	11567/2024	06.02.2024	CONTC-456/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05		(Se at No-6)
340	11568/2024	06.02.2024	WP (C) - 2225/2024	K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-16)
341	11569/2024	06.02.2024	BLAPL-12938/2023	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	BAIL-1	(Se at No-5)
342	11570/2024	06.02.2024	CONTC-323/2024	P.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-02		(Se at No-5)
343	11571/2024	06.02.2024	BLAPL-14401/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	BAIL-2	(Se at No-9)
344	11572/2024	06.02.2024	WP (C) - 2343/2024	K.RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Se at No-48)
345	11573/2024	06.02.2024	CONTC-459/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05		(Se at No-

									48)
34 6	11574/ 2024	06.02.2 024	WP (C) - 2332/2 024	L.RAY	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
34 7	11575/ 2024	06.02.2 024	CONTC- 460/20 24	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05		(Se at No- 48)
34 8	11576/ 2024	06.02.2 024	ABLAPL - 747/20 24	SRINIBA SH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 1)
34 9	11577/ 2024	06.02.2 024	WP (C) - 2311/2 024	B.MOHAN TY	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
35 0	11578/ 2024	06.02.2 024	CONTC- 7102/2 022	C.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	CONTE MPT	(Se at No- 3)
35 1	11579/ 2024	06.02.2 024	WP (C) - 2310/2 024	B.MOHAN TY	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
35 2	11580/ 2024	06.02.2 024	FAO- 579/20 20	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-25	MISC. APPEA L SEC.	(Se at No- 9)
35 3	11581/ 2024	06.02.2 024	WP (C) - 2392/2 024	A.K.MUL I	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
35 4	11582/ 2024	06.02.2 024	FAO- 152/20 20	R.K. MOHABHO I	C.O.	COURT NO. 23	Order Dtd. 2024-01-25	MISC. APPEA L SEC.	(Se at No- 9)
35 5	11583/ 2024	06.02.2 024	WP (C) - 2392/2 024	A.K.MOH ANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 48)
35 6	11584/ 2024	06.02.2 024	WPC (OA S) - 12/201 7	N.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	OA Branc h	(Se at No- 1)
35 7	11585/ 2024	06.02.2 024	WPC (OA) - 1462/2 017	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	OA Branc h	(Se at No- 1)
35 8	11586/ 2024	06.02.2 024	WP (C) - 2338/2	K.RATH	C.O.	COURT NO.	Order Dtd. 2024-02-05	WRIT BRANC	(Se at

			024			23		H-7	No-48)
359	11587/2024	06.02.2024	WP (C) - 2329/2024	L.RAY	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-48)
360	11588/2024	06.02.2024	WPC (OA C) - 3235/2017	T. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	OA Branch	(Seat No-1)
361	11589/2024	06.02.2024	WP (C) - 2331/2024	K.RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-48)
362	11590/2024	06.02.2024	CRLMC-279/2023	R.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-31	CRIMINAL MISC	(Seat No-5)
363	11591/2024	06.02.2024	WP (C) - 2233/2024	K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-16)
364	11592/2024	06.02.2024	WPC (OA) - 558/2017	C. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	OA Branch	(Seat No-1)
365	11593/2024	06.02.2024	WP (C) - 2216/2024	K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-6	(Seat No-16)
366	11594/2024	06.02.2024	WP (C) - 2341/2024	K.RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-48)
367	11600/2024	06.02.2024	WP (C) - 21250/2022	B.N.SHA DANGI	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
368	11601/2024	06.02.2024	WP (C) - 21250/2022	T.BAG	C.O.	COURT NO. 23	Order Dtd. 2024-02-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
369	11602/2024	06.02.2024	CRLMP-788/2023	C.R.SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-21)

370	11603/2024	06.02.2024	CRLMP-1403/2022	P.C.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-8	(Serial No-29)
371	11604/2024	06.02.2024	CRLMP-763/2023	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Serial No-21)
372	11605/2024	06.02.2024	CRLMP-1135/2023	M.R.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	WRIT BRANCH-7	(Serial No-5)
373	11606/2024	06.02.2024	CRLMC-4011/2023	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	CRIMINAL MISC	(Serial No-3)
374	11607/2024	06.02.2024	ABLAPL - 14298/2022	B.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	BAIL-1	(Serial No-2)
375	11608/2024	06.02.2024	CRLMP-2541/2023	KODANDA KUMAR BHUYAN	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Serial No-46)
376	11609/2024	06.02.2024	ABLAPL - 14019/2023	B.P.TUNGA	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	BAIL-2	(Serial No-7)
377	11610/2024	06.02.2024	CRLMP-2572/2023	A K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Serial No-46)
378	11611/2024	06.02.2024	ABLAPL - 12710/2023	B.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	BAIL-1	(Serial No-1)
379	11612/2024	06.02.2024	CRLMP-2527/2023	S K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Serial No-46)
380	11613/2024	06.02.2024	ABLAPL - 10992/2023	J.K.MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-01	BAIL-2	(Serial No-10)
381	11614/2024	06.02.2024	ABLAPL - 10131/2023	D.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	BAIL-1	(Serial No-6)
382	11615/2024	06.02.2024	CRLMP-1336/2023	D P DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-1	(Serial No-)

									1)
38 3	11616/ 2024	06.02.2 024	ABLAPL - 9552/2 023	G.JAYSI NGH	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	BAIL- 1	(Se at No- 2)
38 4	11617/ 2024	06.02.2 024	BLAPL- 9280/2 023	NIRANJA N PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	BAIL- 1	(Se at No- 6)
38 5	11618/ 2024	06.02.2 024	CRLMP- 2607/2 023	A.K.MIS HRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-05		(Se at No- 6)
38 6	11619/ 2024	06.02.2 024	CRLMP- 63/202 4	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 10)
38 7	11620/ 2024	06.02.2 024	CRLMP- 2606/2 023	A.K.MIS HRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-05		(Se at No- 10)
38 8	11621/ 2024	06.02.2 024	WP (C) - 16584/ 2023	D. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
38 9	11622/ 2024	06.02.2 024	CRLMP- 67/202 4	JYOTISH RANJAN DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 10)
39 0	11623/ 2024	06.02.2 024	WP (C) - 16584/ 2023	U. KUMA	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
39 1	11624/ 2024	06.02.2 024	WP (C) - 2533/2 024	K.M.SAH OO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
39 2	11625/ 2024	06.02.2 024	CRLMP- 62/202 4	BALARAM SINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02-05	WRIT BRANC H-7	(Se at No- 10)
39 3	11626/ 2024	06.02.2 024	WP (C) - 21029/ 2023	BIKRAM BEHERA	C.O.	CHIEF JUSTI	Order Dtd. 2024-02-02	WRIT BRANC	(Se at

			2015			CE'S COURT		H (DIVISION BENCH -1)	No-103)
394	11627/2024	06.02.2024	CRLMP-61/2024	B C PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
395	11628/2024	06.02.2024	WA-3085/2023	A. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT APPEAL	(Seat No-5)
396	11629/2024	06.02.2024	CRLMP-51/2024	ASHOK KUMAR SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
397	11630/2024	06.02.2024	CRLMP-57/2024	A K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
398	11631/2024	06.02.2024	CRLMP-56/2024	NIRANJAN MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
399	11632/2024	06.02.2024	CRLMP-55/2024	S MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
400	11633/2024	06.02.2024	CRLMP-53/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
401	11634/2024	06.02.2024	CRLMP-52/2024	B N SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
402	11635/2024	06.02.2024	CRLMP-50/2024	SUBHENDU KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
403	11636/2024	06.02.2024	CRLMP-58/2024	RAJKUMAR SUTAR	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-10)
404	11637/2024	06.02.2024	CRLMP-123/2024	K C PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Seat No-17)
405	11638/2024	06.02.2024	CRLMP-129/20	K C PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH	(Seat

			24					H-4	No-17)
406	11639/2024	06.02.2024	CRLMP-127/2024	NIRANJAN MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Seat No-17)
407	11640/2024	06.02.2024	WP (C) - 873/2024	SUBAS SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Seat No-44)
408	11641/2024	06.02.2024	WP (C) - 1944/2024	SK SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH-2	(Seat No-6)
409	11642/2024	06.02.2024	WP (C) - 2159/2024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-32)
410	11644/2024	06.02.2024	ABLAPL - 374/2024	G R DHAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
411	11645/2024	06.02.2024	WP (C) - 2638/2024	A.K.JATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-7)
412	11159/2024	06.02.2024	WA-1345/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-2)
413	11161/2024	06.02.2024	WA-2044/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-4)
414	11163/2024	06.02.2024	WA-2016/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-4)
415	11165/2024	06.02.2024	WA-2010/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-4)
416	11166/2024	06.02.2024	BLAPL-14059/2023	KISHORE KUMAR PATEL	GENERAL		Order Dtd. 2024-01-18	BAIL-2	(Seat No-12)
417	11175/2024	06.02.2024	BLAPL-12728/2023	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-02-05	BAIL-2	(Seat No-10)
41	11176/	06.02.2	BLAPL-	TANMAYA	GENE		Order Dtd. 2024-02-05	BAIL-	(Se

8	2024	024	12686/2023	KUMAR MOHANTY	RAL			1	at No-6)
419	11177/2024	06.02.2024	BLAPL-12701/2023	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-02-05	BAIL-2	(Se at No-10)
420	11297/2024	06.02.2024	WP (C) - 3713/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-04	WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
421	11299/2024	06.02.2024	WP (C) - 11634/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
422	11301/2024	06.02.2024	RVWPET - 149/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	CIVIL REVISION	(Se at No-1)
423	11302/2024	06.02.2024	WP (C) - 40217/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-09	WRIT BRANCH-4	(Se at No-27)
424	11304/2024	06.02.2024	WPC (OAC) - 2001/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-20	OA Branch	(Se at No-1)
425	11306/2024	06.02.2024	WP (C) - 2239/2024	SANDHYA RANI PANI	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-6	(Se at No-16)
426	11308/2024	06.02.2024	WP (C) - 5214/2013	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-02	WRIT BRANCH-5	(Se at No-21)
427	11387/2024	06.02.2024	RVWPET - 141/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-06	CIVIL REVISION	(Se at No-1)
428	11388/2024	06.02.2024	RVWPET - 62/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-06	CIVIL REVISION	(Se at No-1)
429	11389/2024	06.02.2024	MACA-857/2019	SARBESWAR BEHERA	GENERAL		Petition With Annexures	MISC. APPEAL	(Se at No-

								SEC.	7)
430	11390/2024	06.02.2024	RVWPET - 86/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	CIVIL REVISION	(Serial No-1)
431	11391/2024	06.02.2024	RVWPET - 143/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-06	CIVIL REVISION	(Serial No-1)
432	11392/2024	06.02.2024	RVWPET - 16/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-02	CIVIL REVISION	(Serial No-1)
433	11410/2024	06.02.2024	CMP-46/2024	SANJAY KUMAR PANDA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-6	(Serial No-54)
434	11411/2024	06.02.2024	WPC (OA) - 713/2014	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-20	OA Branch	(Serial No-1)
435	11417/2024	06.02.2024	FAO-230/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-01	MISC. APPEAL SEC.	(Serial No-5)
436	11421/2024	06.02.2024	CRLMA-277/2023	RAJJEET ROY	GENERAL		Order Dtd. 2024-02-05	BAIL-2	(Serial No-7)
437	11425/2024	06.02.2024	WP (C) - 636/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-5	(Serial No-47)
438	11430/2024	06.02.2024	WP (C) - 636/2024	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Document	WRIT BRANCH-5	(Serial No-47)
439	11431/2024	06.02.2024	BLAPL-48/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-02-06		(Serial No-47)
440	11599/2024	06.02.2024	WA-2011/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Serial No-4)
441	11643/2024	06.02.2024	OJC-6331/1994	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2016-08-18		(Serial No-4)

44	11151/2024	06.02.2024	WP (C) - 3145/2021	B ADHYA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-4	(Serial No-17)
44	11152/2024	06.02.2024	WP (C) - 38344/2020	B ADHYA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-5	(Serial No-23)
44	11153/2024	06.02.2024	OJC-5433/2002	BB BEHERA	GENERAL		Order Dtd. 2006-02-06 Petition, Annexure, Counter, Affidavit,		(Serial No-23)
44	11154/2024	06.02.2024	CRLMC-2364/2023	B K DAS	GENERAL		Order Dtd. 2023-08-10	CRIMINAL MISC	(Serial No-1)
44	11155/2024	06.02.2024	CONTC-9698/2023	U CHHOTARAY	GENERAL		Order Dtd. 2023-12-18	CONTEMPT	(Serial No-2)
44	11156/2024	06.02.2024	CONTC-235/2024	B BEHERA	GENERAL		Order Dtd. 2024-01-31		(Serial No-2)
44	11157/2024	06.02.2024	CONTC-203/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-02		(Serial No-2)
44	11158/2024	06.02.2024	CONTC-212/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-01		(Serial No-2)
45	11160/2024	06.02.2024	CONTC-213/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-01		(Serial No-2)
45	11162/2024	06.02.2024	WPC (OA) - 282/2016	C R NAYAK	GENERAL		Order Dtd. 2024-01-18	OA Branch	(Serial No-1)
45	11164/2024	06.02.2024	WPC (OA) - 2594/2018	P K LENKA	GENERAL		Order Dtd. 2023-10-31	OA Branch	(Serial No-1)
45	11167/2024	06.02.2024	WPC (OA) - 3325/2017	N K SATAPATHY	GENERAL		Order Dtd. 2022-08-04	OA Branch	(Serial No-1)
45	11168/2024	06.02.2024	AHO-27/1993	P K MISHRA	GENERAL		Judgement Dtd. 1999-03-23		(Serial No-)

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45	11169/ 2024	06.02.2 024	LAA- 42/201 5	K C PATRA	GENE RAL		Order Dtd. 2016-02-26	FIRST APPEA L	(Se at No- 3)
45	11170/ 2024	06.02.2 024	RSA- 221/20 23	J PRADHAN	GENE RAL		Order Dtd. 9999-12-31	SECON D APPEA L	(Se at No- 6)
45	11171/ 2024	06.02.2 024	LAA- 1/2015	L SABAT	GENE RAL		Order Dtd. 2019-08-07	FIRST APPEA L	(Se at No- 3)
45	11172/ 2024	06.02.2 024	RSA- 152/20 23	D R RATH	GENE RAL		Order Dtd. 9999-12-31	SECON D APPEA L	(Se at No- 5)
45	11173/ 2024	06.02.2 024	WP (C) - 9153/2 023	T SAHOO	GENE RAL			WRIT BRANC H-1	(Se at No- 31)
46	11174/ 2024	06.02.2 024	CMP- 384/20 23	GAGAN ROUT	GENE RAL		Order Dtd. 2023-02-02	WRIT BRANC H-8	(Se at No- 41)
46	11182/ 2024	06.02.2 024	WP (C) - 34980/ 2023	S C MOHANTY	GENE RAL		PetitionAnnexure,	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
46	11184/ 2024	06.02.2 024	WP (C) - 27146/ 2019	P C DAS	GENE RAL		Order Dtd. 2020-01-03	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 109)
46	11186/ 2024	06.02.2 024	WP (C) - 2572/2 012	B B DAS	GENE RAL		Order Dtd. 2022-12-16	WRIT BRANC H-4	(Se at No- 27)
46	11187/ 2024	06.02.2 024	WP (C) - 25079/ 2017	S S BISWAL	GENE RAL		Order Dtd. 2018-03- 26Petition,Annexure,		(Se at No- 27)
46	11189/ 2024	06.02.2 024	CONTC- 318/20 24	B BEHERA	GENE RAL		Counter		(Se at No- 27)

466	11192/2024	06.02.2024	CONTC-317/2024	B BEHERA	GENERAL		Counter		(Seat No-27)
467	11194/2024	06.02.2024	CONTC-303/2024	B BEHERA	GENERAL		Counter		(Seat No-27)
468	11195/2024	06.02.2024	CONTC-302/2024	B BEHERA	GENERAL		Counter	CONTE MPT	(Seat No-7)
469	11197/2024	06.02.2024	CONTC-301/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-02	CONTE MPT	(Seat No-7)
470	11198/2024	06.02.2024	CONTC-204/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-02		(Seat No-7)
471	11204/2024	06.02.2024	CONTC-8308/2023	S K LENKA	GENERAL		Affidavit	CONTE MPT	(Seat No-7)
472	11208/2024	06.02.2024	CONTC-206/2024	B BEHERA	GENERAL		Order Dtd. 2024-02-01		(Seat No-7)
473	11209/2024	06.02.2024	CONTC-207/2024	B BEHERA	GENERAL		Counter		(Seat No-7)
474	11210/2024	06.02.2024	CONTC-202/2024	B BEHERA	GENERAL		Counter		(Seat No-7)
475	11211/2024	06.02.2024	WA-2544/2023	S SWAIN	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-4)
476	11212/2024	06.02.2024	ABLAPL-5387/2017	P K MISHRA	GENERAL		Order Dtd. 2017-07-05		(Seat No-4)
477	11219/2024	06.02.2024	WP (C) - 31876/2023	J NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Seat No-42)
478	11221/2024	06.02.2024	WP (C) - 21448/2022	P K ROUSTRAY	GENERAL		Order Dtd. 2022-09-29	WRIT BRANCH-2	(Seat No-)

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479	11223/2024	06.02.2024	WP (C) - 149/2024	P C ROUT	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-8	(Serial No-56)
480	11226/2024	06.02.2024	WP (C) - 16900/2021	S DAS	GENERAL		Order Dtd. 2021-06-02	WRIT BRANCH-6	(Serial No-16)
481	11227/2024	06.02.2024	WP (C) - 22734/2021	S. SATAPATHY	GENERAL		PetitionAnnexure, Misc. case,	WRIT BRANCH (DIVISION BENCH)	(Serial No-110)
482	11228/2024	06.02.2024	WP (C) - 22816/2012	A PATTANAIK	GENERAL		Entire OrderEntire Document,	WRIT BRANCH-5	(Serial No-47)
483	11229/2024	06.02.2024	WA-1687/2023	PARBATI SAHU	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Serial No-3)
484	11230/2024	06.02.2024	WP (C) - 16012/2010	S BISWAL	GENERAL		Order Dtd. 2017-11-22		(Serial No-3)
485	11231/2024	06.02.2024	WA-1827/2023	GHANASHYAM SAMAD	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Serial No-4)
486	11232/2024	06.02.2024	ABLAPL - 12918/2023	A. K. BEHERA	GENERAL		Order Dtd. 2024-01-04	BAIL-1	(Serial No-2)
487	11234/2024	06.02.2024	WP (C) - 28953/2020	D J NAYAK	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-5	(Serial No-32)
488	11318/2024	06.02.2024	WPC (OA) - 1867/2013	P. K. LENKA	GENERAL		Order Dtd. 2023-12-21	OA Branch	(Serial No-1)
489	11406/2024	06.02.2024	WP (C) - 1743/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-8	(Serial No-39)
490	11469/2024	06.02.2024	RSA-90/2023	SUKANTA KUMAR NAYAK	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(Serial No-)

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49 1	11487/ 2024	06.02.2 024	CONTC- 5803/2 020	MANOJ KUMAR PANI	GENE RAL		Order Dtd. 2020-12- 18Petition,Annexure,	CONTE MPT	(Se at No- 2)
49 2	11595/ 2024	06.02.2 024	WP (C) - 42686/ 2023	P.K.MOH ANTY	GENE RAL		Order Dtd. 2024-01-12	WRIT BRANC H-7	(Se at No- 18)
49 3	11596/ 2024	06.02.2 024	CONTC- 9381/2 023	BANSIDH AR MUDULI	GENE RAL		Order Dtd. 2023-12- 07Petition,Annexure,Cou nter,	CONTE MPT	(Se at No- 8)
49 4	11597/ 2024	06.02.2 024	WP (C) - 31441/ 2023	PRAMOD KUMAR ROUT	GENE RAL		Order Dtd. 9999-12- 31Petition,Annexure,	WRIT BRANC H-3	(Se at No- 14)
49 5	11598/ 2024	06.02.2 024	WP (C) - 6832/2 021	GIRIDHA RI ROUT	GENE RAL		Order Dtd. 2021-03- 08Petition,Annexure,	WRIT BRANC H-1	(Se at No- 4)

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